

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1281
ANSWERED ON:12.12.2013
INDEPENDENT INSPECTION BY SURPLUS CELL
Argal Shri Ashok

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) The rule under which independent inspection is being carried out by the officers of surplus cell; and
- (b) The steps taken by the Directorate General of Civil Aviation to prevent such irregularities?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): The inspections are conducted under the provision of rule 156 of the Aircraft Rules 1937. The said rule empowers Director General of Civil Aviation to authorize any person including officer of surplus cell to enter and carry out inspection of operator of the aircraft and the organization by general or special order in writing in this behalf.

(b): Does not arise in view of the (a) above.